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GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION

Imphal, March 3, 2014


No. 2/62/2013-Leg/L(iv) : The State Government hereby constitutes the following Revenue Tribunals at column (II) of the schedule below to be the Tribunal as defined in clause(vv) of section 2 of the Manipur Land Revenue & Land Reforms Act, 1960(Act no. 33 of 1960) for the purposes of the above Act within the territorial limits of jurisdiction at column (III) below:

Schedule

Sl.No.	Revenue Tribunal	Territorial Jurisdiction
(I)	(II)	(III)
1.	Revenue Tribunal, Thoubal	Thoubal District
2.	Revenue Tribunal, Bishnupur	Bishnupur District
3.	Revenue Tribunal, Senapati	Senapati District

2. Further, the existing territorial jurisdiction of the Revenue Tribunal, Manipur is modified as given below :

Sl. No.	Revenue Tribunal	Territorial Jurisdiction
1.	Revenue Tribunal, Manipur	Districts of Imphal East, Imphal West /Ukhrul / Chandel / Tamenglong / Churachandpur


 (Y. Rameshchandra Singh)
 Secretary (Law)
 Government of Manipur.

Copy to :

1. The Secretary to Chief Minister, Manipur
2. P.S. to Minister (Law & Legislative Affairs), Manipur
3. P.S. to Chief Secretary, Government of Manipur
4. The Director General of Police, Manipur
5. The Accountant General, Manipur
6. The Registrar General, High Court of Manipur, Imphal
7. All Deputy Commissioners, Manipur / All Superintendents of Police, Manipur
8. The District & Sessions Judge, Manipur East / Manipur West / Thoubal / Bishnupur / Senapati
9. The Presiding Officer, Revenue Tribunal, Manipur
10. The Director of Prosecution, Manipur
11. The Public Prosecutor (District), Manipur
12. The Secretary, All Manipur Bar Association, Imphal
13. The Director of Information and Public Relations, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
14. The Addl. Govt. Advocate (District)/ Asst. Govt. Advocate (District), Manipur concerned.
15. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website.
16. Guard File.